

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3349**

TO BE ANSWERED ON THE 7TH AUGUST, 2018/SHRAVANA 16, 1940 (SAKA)

FORMATION OF ANDHRA PRADESH

3349. SHRI NANDI YELLAIAH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the actual details of agreement signed by the Government at the time of creating a separate State of Andhra Pradesh;

(b) the period fixed by the Government for fulfilling various conditions as laid down in the agreement; and

(c) the various aspects of agreement having been fulfilled so far and the remaining aspects of the agreement which still remains to be fulfilled?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): No agreement was signed by the Government of India at the time of formation of Andhra Pradesh as a separate State. The Undivided State of Andhra Pradesh was bifurcated in accordance with the provisions of the Andhra Pradesh Reorganisation Act, 2014 and Successor States of Andhra Pradesh and Telangana came into existence w.e.f. 2nd June 2014.
